

To,

The Registrar,
Hon'ble National Green Tribunal
New delhi.

Sub: Regarding report in compliance to the order passed by Hon'ble National Green Tribunal on dated 12.05.2023 in O.A. No. 326/2023, Residents Welfare Association, Sector 72, Noida Vs Union of India & ors.

Sir,

In compliance to the said order dated 12.05.2023 passed by the Hon'ble National Green Tribunal in O.A. No. 326/2023, Residents Welfare Association, Sector 72, Noida Vs Union of India & ors. details of facts are as follows:-

1. Applicant has not submitted any grievance against the Respondent No. 2 (District administration) in above O.A. District Magistrate has not been impleaded in array of parties in the memo of original application and neither any relief is sought from the District Magistrate in the prayer.
2. It is said that New Okhla Industrial Development Authority is the autonomous body and it has their own rules and regulation. Respondent No. 3 (New Okhla Industrial Development Authority) is primarily responsible for maintenance of sector and parks and it carries out the work accordingly.
3. According to the O.A. Annexure "A6" Hon'ble National Green Tribunal also passed an order dated 09.04.2018 for Respondent No. 3 (New Okhla Industrial Development authority) maintaining the area and no construction activity as alleged in the application were to be done the applicant's grievance is dispelled.

In view of the circumstance of the case it is therefore prayed that this reply may please be taken on record and Hon'ble Tribunal may kindly be pleased pass any such other/further order (s).

(Manish Kumar Verma)
IAS

District Magistrate
Gautambudh Nagar.

कार्यालय जिलाधिकारी, गौतमबुद्धनगर

पत्रांक: 6810 / 35-1 , दिनांक गौतमबुद्धनगर 16 मई, 2023।

शीर्ष प्राथमिकता

सेवा में,

प्रभागीय वनाधिकारी,
गौतमबुद्धनगर वन प्रभाग,
गौतमबुद्धनगर।

विषय: Regarding order passed by Hon'ble National Green Tribunal on dated 12.05.2023 in O.A. No. 326/2023, Residents Welfare Association, Sector 72, Noida Vs Union of India & ors.

कृपया उपर्युक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-326/2023, रेजिडेंट वेलफेयर एसोसिएशन, सैक्टर-72, नोएडा बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांकित 12.05.2023 का अवलोकन करने का कष्ट करें।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश की प्रति इस निर्देश के साथ प्रेषित कि दिनांक 17-05-2023 को ससमय मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में उपस्थित रहकर प्रतिवादी संख्या-2 (जिला प्रशासन) की ओर से आवश्यक कार्यवाही करने का कष्ट करें तथा उक्त कार्यवाही से अवगत करायें।

संलग्नक:- यथोपरि।


जिलाधिकारी,
गौतमबुद्धनगर।